

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 30.09.2022 (FRIDAY)

COURT –II

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 150 of 2022	GSPC Energy Ltd. Vs. Girish Siriram Juneja (Interim Resolution Professional, Hindusthan National Glass & Industries Ltd.)	Piyush Joshi	Vikram Wadehra Vidhushi Chokhani- R1
2.	Competition. App. (AT) No. 04 of 2022	Confederation of Indian Alcoholic Beverage Companies & Anr. Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	Shama Nargis T. Sanjay Sanil Kumar G-R2 & R3

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By order of Hon'ble Chairperson
-sd/-
Registrar